

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 09.12.2019 (MONDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 895 of 2019	AMI Alloyes Vs. Rappid Valves (India) Pvt. Ltd.	Aditya A. Pande	Anando Mukherjee
2.	Comp. App. (AT) No. 376 of 2018	Chamundeshware Studio & Laboratory Pvt. Ltd. Vs. K. Rajaiah (Since Deceased – Represented by his LRs) With	Vivek Holla	Nikhil Nayyar
3.	Comp. App. (AT) No. 413 of 2018	K. Rajaiah (since dead), Represented by his L.Rs. Vs. Chamudeshware Studio & Laboratory Pvt. Ltd. & Ors.	Nikhil Nayyar	Vivek Holla
4.	Comp. App. (AT) No. 128 of 2019	Regal Machine Tools Pvt. Ltd & Ors. Vs. Kaushy Lal & Ors.	Mani Bhushan Sinha	Naman Joshi (R1, R4)

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 494 of 2019	Bank of India. Vs. Shrenuj & Company Ltd. With	Ashish Rana	Siddharth Sharma- RP Mahesh Agarwal
6.	Comp. App (AT) (Ins) No. 723 of 2019	Vishal Doshi. Vs. Bank of India & Anr.	Mahesh Agarwal	Ashish Rana-R1 Siddharth Sharma- RP
7.	Comp. App. (AT) (Ins) No. 706 of 2019	Forech India Pvt. Ltd. Vs. Tecpro Systems Ltd & Ors. With	Arvind Kumar	S.K. Sharma
8.	Comp. App (AT) (Ins) No. 758 of 2019	Tecpro Employees Welfare Association. Vs. Venkatesan Sankaranarayanan (IRP) & Ors.	Ashish Kumar Upadhyay	Sabhya Choudhary

9.	Comp. App. (AT) (Ins) No. 794 of 2019	Manish Saxena. Vs. Pushpanjali Realms and Infratech Ltd.	S. N. Gautam	
10.	Comp. App. (AT) (Ins) No.1128 of 2019	Oyster Steel and Iron Pvt Ltd. Vs. SMW Metals Pvt Ltd.	A.K. Vali	
11.	Comp. App. (AT) (Ins) No. 1141 of 2019	Parvesh Magoo Vs. IREO Grace Realtech Pvt. Ltd.	Aditya Parolia	
12.	Comp. App. (AT) (Ins) No. 1160 of 2019	State Bank of India & Anr. Vs. Scotts Garments Ltd & Anr.	Chitranshul A. Sinha	Susheel Cyriac
13.	Comp. App. (AT) (Ins) No.1350 of 2019	Girija Agarwal Vs. Swastik Coal Corporation Pvt. Ltd. & Anr.	Gaurav Kejriwal	
14.	Comp. App. (AT) No. 272 of 2019	Vidhya Achu Roy. Vs. Suraj Mani Engineers Pvt. Ltd.	Nikhil Swami.	Goutham Shivshankar-R2 to R5
15.	Comp. App. (AT) No. 293 of 2019	Brillio Technologies Pvt. Ltd. Vs. Registrar of Companies & Anr.	Aaryan Sharma	P S Singh

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By Order

-sd/-
Registrar